NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

13. C.P.(IB)-1066(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2024

NAME OF THE PARTIES:- Spenta Enclave Private Limited
Vs.
Spenta Sun City Private Limited

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Manoj Kumar Mishra appeared for the Financial Creditor through VC and Counsel for the Corporate Debtor were present in court but not mark his appearance in the appearance sheet. Reply on behalf of the Corporate Debtor has been filed in DMS, heard and **Reserved for Orders.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

ANKIT